

GOVERNMENT OF JAMMU AND KASHMIR
DEPARTMENT OF LAW, JUSTICE AND PARLIAMENTARY AFFAIRS
(Power Section) Civil Secretariat
Srinagar/Jammu

Notification

Jammu, the 5th November, 2024

S.O. 529 .- In exercise of the powers conferred under sub-section (1) of Section 14 of the Bharatiya Nagarik Suraksha Sanhita, 2023, the Government hereby appoints Shri Ajaz Hussain Mir, Naib Tehsildar, J&K Lake Conservation and Management Authority (LCMA), Srinagar to be the Executive Magistrate, who shall exercise all the powers of an Executive Magistrate within his territorial jurisdiction .

By Order of the Government of Jammu and Kashmir.

Sd/-
(Achal Sethi)
Secretary to Government

No. LAW- Powr/6/2024-10

Dated: - 05-11- 2024

Copy to the:- .

1. Joint Secretary (J&K), Ministry of Home Affairs, Government of India.
2. Commissioner Secretary to Government, Housing and Urban Development Department. This has with reference to UO No. HUD-LIT0LWDA/12/2024-01.
3. Divisional Commissioner, Srinagar.
4. Vice Chairman, J&K Lake Conservation and Management Authority, Srinagar.
5. General Manager, Government Press, Jammu for publication in an extra ordinary issue of the Government Gazette.
6. Naib Tehsildar, LCMA, Srinagar.
7. S.O. section, Department of Law, Justice and Parliamentary Affairs. (W.7.S.C).
8. Incharge Website section

Deputy Legal Remembrancer
Department of Law, Justice and P.A



